

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
IB/712/ND/2020

IN THE MATTER OF:

M/s Newgen Specialty Plastics Ltd
Versus
M/s Dor tech Doors India PVt Ltd

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Applicant

Respondent

Under Section 9 of IBC, 2016.

Order delivered on 18.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP : Mr. Ahsan Ahmad, Mr. Animesh Kumar,
Mr. Rajiv Ranjan, Advs.

For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to
13.05.2024.

Sd/-

Court Officer